

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 606 OF 2018 IN**  
**DFR NO. 1259 OF 2018**

**Dated: 29<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.Vallinayagam

**ORDER**

Issue notice on IA No. 606 of 2018 (for condonation of delay in filing the appeal) to the Respondents returnable on 10.07.2018. Dasti, in addition, is also permitted.

List the matter on **10.07.2018**.

**(S. D. Dubey)**  
**Technical Member**

*bn/kt*

**(Justice N. K. Patil)**  
**Judicial Member**